

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.208 – IA/63(AHM)2022  
ITEM No.209 – IA/94(AHM)2022  
ITEM No.210 – IA/1077(AHM)2022  
ITEM No.211 – IA/528(AHM)2023  
ITEM No.212 – IA/661(AHM)2023  
In  
CP(IB) 59 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Ltd  
V/s  
Doshion Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 21/11/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:Mr. Kunal Vaishnav, Ld. Adv. a.w. Mr. Yuvraj Thakore,  
Ld. Adv., Mr. Rajiv Chawla, Ld. Adv. for Mr. Arjun Sheth,  
Ld. Adv., Mr. Vivek Singh Panwar, Ld. Adv. for Mr. Arpit  
Singhvi, Ld. Adv.

For the Respondent

:Ms. Adv. for R-3

**ORDER**

IA/63(AHM)2022, IA/94(AHM)2022, IA/1077(AHM)2022, IA/528(AHM)2023 &  
IA/661(AHM)2023

**IA/63(AHM)2022, IA/94(AHM)2022 & IA/1077(AHM)2022**

Learned Counsel for the Applicant submits that he is representing the Liquidator and these applications are to be taken care by the liquidator and seeks time to make appropriate amendment in the cause title which is allowed.

Re-list on 02.01.2024

**IA/528(AHM)2023**

Learned Counsel, Mr. Vivek Singh Panwar appears for Learned Counsel, Mr. Arpit R Singhvi for the Applicant and submits that in view of the passing of the order of the liquidation the present IA has rendered infructuous.

Accordingly, in view of above statement **IA/528(AHM)2023** is dismissed as infructuous.

**IA/661(AHM)2023**

Learned Counsel Mr. Rajiv Chawla appears for Learned Counsel Mr. Arjun Sheth and submits that this matter is listed today for compliance of the order dated 03.10.2023 whereby this IA was dismissed by this Tribunal with cost of Rs.1,00,000/- to be deposited in PM relief fund as mentioned in Paragraph-8 of the judgment. However, the Applicant has assailed this order before the Hon'ble NCLAT which is yet to be listed for hearing before the Hon'ble NCLAT, hence, requested for adjournment in the matter.

Re-list on 12.02.2024

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**